

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, (NORTH) ROHINI
COURTS, DELHI

MODIFICATION ORDER

In the partial modification of Duty roster of Metropolitan Magistrates for the month of October 2022 (Ref. No. 29426-29488/CMM/North/Rohini/Delhi 2022 dated 27.09.2022), it is ordered that **Undersigned** shall perform the work of Duty MM on 30.10.2022 in place of Ms. Swati Gupta, Ld. MM.



(Deepika Singh)
Chief Metropolitan Magistrate
North District, Rohini, Delhi.

No. 35174-35209 /CMM/ North/Rohini/Delhi/2022

DATED: 29/10/2022

Copy forwarded for information and necessary action to :

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, North District, Delhi.
3. The Ld. Magistrates posted in North District, Delhi.
4. The Secretary, DLSA, North District, Rohini Courts, Delhi.
5. The Incharge, Facilitation Centre, Rohini Courts, Delhi.
6. The Secretary, Rohini Court Bar Association, Rohini, Delhi.
7. Law Officer, Tihar Jail, Delhi
8. The Chief Public Prosecutor (North),(North-West).
9. The DCP (Outer),(North-West),(Rohini),(Outer North).
10. The Supdt. Rohini Jail, Delhi.
11. The Incharge Lock-up, Rohini Courts, Delhi.
12. The Incharge Cash Branch, Room No.18, Ground Floor, Rohini Courts, Delhi.
13. Reader, Video Conferencing Room, Rohini Courts, Delhi.
14. The Controlling Officer, Pool-Car, Rohini Courts, Delhi.
15. The Care Taker, Rohini Courts, Delhi.
- ✓ 16. For Uploading on centralized web-site through LAYERS.
- ✓ 17. For Uploading on LAYERS.
18. Notice Board.
19. Security Incharge, Rohini Courts Delhi
20. The IG (Prison), Tihar Jail, Delhi, New Delhi.
21. Guard File.



(Deepika Singh)
Chief Metropolitan Magistrate
North District, Rohini, Delhi.

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